

ITEM NO.10 Court 8 (Video Conferencing) SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 827-828/2021

ANUBHAV ANILKUMAR AGARWAL

Appellant(s)

VERSUS

BANK OF INDIA & ANR.

Respondent(s)

(IA No.35312/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.35310/2021-STAY APPLICATION and IA No.35311/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 12-04-2021 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE VINEET SARAN

For Appellant(s)

Mr. CA Sundaram, Sr. Adv.
Mr. V. Shekhar, Sr. Adv.
Mr. Puneet Singh Bindra, AOR
Mr. Zafar Inayat, Adv.
Mr. Kumar Shashank, Adv.
Ms. Simran Jeet, Adv.
Mr. Akshay Goel, Adv.

Ms. Manju Jetley, AOR

For Respondent(s)

Mr. Sumant Batra, Adv
Ms. Niharika Sharma, Adv
Mr. Sanjay Kumar Visen, AOR
Mr. Sanjeev Prakash Upadhyaya Adv

Mr. Aditya Dewan, Adv.
Ms. Savita Nangare, Adv
Mr. Udit Singh, AOR

Mr. Shikhar Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

**Counter affidavit, if any, be filed in the
meanwhile.**

**In the meanwhile, status quo, as it exists today,
shall be maintained by the parties.**

Tag along with C.A. No.878/2019.

List on 01.07.2021.

**(Geeta Ahuja)
Court Master**

**(Anand Prakash)
Court Master**